

8) O.A. 899/2001

15-7-2002

Shri S.K. Chaudhary, Counsel
for applicant. Shri R.K. Shetty,
Counsel for respondents.

As new counsel has come,
we make it ^{clear} that this case
will be taken up ~~peremptorily~~
during the next sitting at
Aurangabad.

Let the case be listed
at Aurangabad as it involves
the question of stay of passing
order of pending ^{disciplinary} ~~disciplinary~~
proceedings.

BNS

(B.N. Bahadur)
MIA)

B. Dikshit

(B. Dikshit)
K.

H.

22/8/03

Although the case pertains
to Aurangabad, there is no
likelihood of holding sitting
at Aurangabad. Post of VC &
Members are also vacant.

All cases of 2001 are
taken out from SD list.

Let this case be listed
for hearing on 29/9/03
as per notice accordingly
issued.

22/8/03

10/9/03

K. D.

Dated: 29.9.2003 (32)

Neither the applicant nor his advocate
is present. Shri R. R. Shetty Counsel for the
respondents.

Notice has already been issued to
the counsel for the applicant.

The O A is dismissed in default of
appearance.

^{to}
(S. P. Ayya)
MIA


(S. G. Deshmukh)
M(S)

by order
1/10

ds

29/09/03
Order of the Court
18 App. respondent (s)
On 16/10/03

12/10/03